

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 66 of 1996

Date of Order: 29.5.97.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

R. P. THAKUR

-VS-

UNION OF INDIA & ORS.

For the petitioner: None.

For the respondents: Mr.S.Choudhury, counsel.

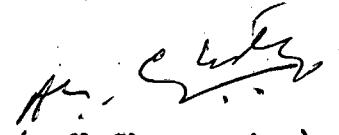
O R D E R

A.K.Chatterjee, V.C.

The applicant, who was appearing in person is absent. Order Sheet shows that he was also absent on two previous dates.

In such circumstances, the application is dismissed for default.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.